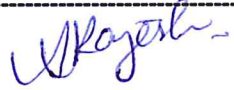
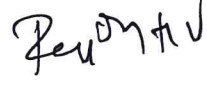


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP258/ 16	TP 108/17	For compliance of office objections raised by Registry	433I	Encarta Pharma Pvt .Ltd Vs Vikram Hospitals Psvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Rajesh S 9123976974	Petitioner	
2)	Rajath. H V 9036249366	Respondent	

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. Counsel for petitioner reported that notice in Form 3 is sent to the Corporate Debtor and requested time to file draft. List it on 08.01.2018.


Member (T)


Member (J)